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- (e) if so, what Steps are being taken to carry out the repairs to all these decaying monuments; and
- (f) whether there is any proposal to privatise the conservation and preservation of these monuments, if so; what are the details thereof?

THE MINISTER OF HUMAN RE SOURCE DEVELOPMENT (SHRI ARJUN SINGH); (a) and (b) The process of decay is inherent in the materials used in Taj Mahal or in any other monument but the Archaeological Survey of India has taken preventive measures to arrest the through chemical preservation, structural repairs and other methods of conservation.

- (c) Process of decay in the monuments protected by the Archaeological Survey of India including the Fatehpur Sikri complex and Agra Fort has been arrested.
- (d) and (e) Repairing works are already in progress in Qutab Minar and various parts of Red Fort, Delhi.
 - (f) No, Sir.

Staff in Kendriya Vidyalayas

854. SHRI GURUDAS DAS GUPTA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- '(a) whether it is a fact that staff-strength in Kendriva Vidvalavas is determined by certain norms: if so, what are the details of the norms in this regard;
- (b) what is the number of employees in each category in each Vidyalaya of Delhi as on 1st May. 1990 and 1st May, 1991;
- (c) whether there is any over-staffing in any of the Vidyalayas; and
- (d) if so, the details thereof and steps taken/contemplated to reduce the strength of these Vidyalayas?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) Yes, Sir. The norms for determination of Staff-strength of Kendriya Vidyalayas are as at Annexure-[See Appendix CLXI, Annexure No. 17]

to Questions

- (b) A statement indicating the number of employees category-wise in each Vidyalaya in Delhi as on 1st May, 1990 and 1st May, 1991 is at Annexure [See Appendix CLXI Annexure No. 18]
- (c) and (d) A statement indicating the additional staff in various Kendriya Vidya layas in Delhi, is at Annexure [See Appen dix CLXI, Annexure No. 19]. Such staff is adjusted by sanction of requisite num ber of posts, keeping in view the number of sections in the Vidyalayas and accept ing the request transfer of employees.

Extension of Copyright for Works of Rabhtdranath Tagore

855. SHRI GURUDAS DAS GUPTA: SHRI N. E. BALARAM:

Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

- (a) whether Government have decided to extend the copy right for works of Rabindranath Tagore by a period of another 20 years; and
 - (b) if so, what are the reasons therefor?

THE MINISTER OF HUMAN RE SOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) The matter is under the consideration of Government.

Malpractices during examinations

- 856. SHRI SYED SIBTEY RAZL Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state;
- (a) whether it is a fact that Central Board of Secondary Education proposes to take some new steps to Stop malpractices in examinations from the next year;
 - (b) if so, what are the details thereof;

- (c) whether the C.B.S.E. has already taken some long-terms measures to stop malpractices in the examinations;
 - (d) if so, what are the details thereof;
- (e) whether the C.B.S.E. also propose to ensure that centres of examination's for students, particularly of girls are within a radius of half kilometre in view of increasing incidents of eve-teasing in D.T.C. buses; and
 - (f) if not what are the reasons therefor?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI AR-JUN SINGH): (a) to (d) Yes, Sir. The Centra? Board of Secondary Education (CBSE) conducts its examinations in accordance with its Examination Bye-Laws which have laid down rules to deal with cases involving unfair means. However, the CBSE has further decided to take both short term and long term measures to control malpractices in Examinations

Among the short terra measures, the most important is the use of multiple sets of question papers based on the same blue print. The multiple sets of question papers are being introduced in Delhi w.e.f. 1992 Examinations.

As part of the long term measures, the Board is going ahead with the trial of an alternative Model of Examination in which the power to rank order the students will be given to the schools while power to scale the marks of the students will be retained by the Board.

(e) and (f) Yes, Sⁱr; aS far as administratively possible.

Deficient curriculum..

857. DR. YELAMANCHILI SIVAJI: SHRI S. K. T. RAMACHAND-RAN.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state;

(a) whether it is a fact that the school bags of students have become unbalanced

due to deficient curriculum and the resultant increase in the number of books; and

(b) what steps Government are contemplating to remedy the situation?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI AR-JUN SINGH): (a) and (b) One of the factors that has contributed to the overburdening of students is the tendency on the part of the Schools to recommend a large number of books to the students. This tendency was sought to be curbed by issuing instructions from the Ministry of Human Resource Development in October, 1989 and September, 1991 to the Education Secretaries of all States and Union Territories to ask the s;hools not to prescribe more books than which are actually required and to ensure that children carry only those textbooks/exercise books which are actually required on a particular day.

! The whole question of curriculum load is a complex question and there are no simple solutions. It has to be tackled in a comprehensive way and would include curriculum reform, examination reform, better pedagogical practices and teacher train'ng. All these aspects have been emphasised by the NCERT from time to time.

A major exercise is being initiated in consultation with parents, teachers, experts etc. to reduce the burden of academics on children.

केन्द्रीय विद्यालयो में भ्रध्यापकों के रिक्त पद

> 858 श्री श्रजीत जोगी: कुमारी श्रास्थिया:

क्था भानव संसाधन विकास मंत्री यह बताने की पा करेंगे कि:

(क) क्या यह सच है कि केन्द्रीय विद्यालयों में अध्यापकों के बहुत से पद रिक्त पड़े हये हैं ;